

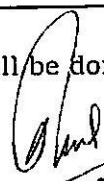
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to this earlier office orders, the following Judicial Officers are hereby authorized to act as Officer In-Charge/Link Officer In-Charge of the Branches (Central), Tis Hazari Courts, Delhi as mentioned against their names, **with immediate effect:-**

S. N	Name of Branch/ Work assigned	Name of Judicial Officer	Link Officer
1	Judicial Branch	Sh. Deepak Garg District Judge Comm.Court-09 (Central)	Ms. Ravinder Bedi District Judge Comm.Court-12 (Central)
2	Administration Branch-I	Dr. Saurabh Kulshreshtha ASJ-03 (West)	Sh. Sunil Chaudhary Spl.Judge Electricity-02 (Central)
3	Administration Branch-II	Sh. Sunil Chaudhary Spl.Judge Electricity-02 (Central)	Sh. Arvind Bansal District Judge-05 (West)
4	Vigilance Branch	Sh. Anil Antil District Judge-15 (Central)	Sh. Tarun Yogesh District Judge-13 (Central)
5	Record Room (Criminal, Civil & Sessions)	Sh. Sandeep Kr. Sharma District Judge-02 (Central)	Sh. Rajesh Kumar ASJ (SC-POCSO) (Central)
6	Digitization Cell (Central and Centralized Digitization Committee)	Sh. Sandeep Kr. Sharma District Judge-02 (Central)	Sh. Sumeet Anand District Judge-11 (Central)
7	E-Sewa Kendra-cum- Facilitation Center (Central)	Sh. Deepak Garg District Judge, Comm.Court-09 (Central)	Sh. Manoj Kumar-I District Judge Comm.Court-05 (Central)
8	Filing Section		
9	Disaster Management Cell	Sh. Sandeep Kr. Sharma District Judge-02 (Central)	Ms. Vineeta Goyal Pr. Judge Family Court (Central)
10	<u>Nodal Officer</u> to promote the sports culture and organize sports events, for all the Judicial Officers on Deputation.	Ms. Tapasya Agarwal Attached with Ld. PR.D&SJ (West)	--X--

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


29.10.2025
(VIRENDER KUMAR BANSAL)

234B
592

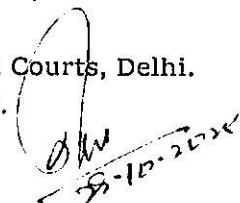
No 83309 - 384 /F.1(3)/Gaz/2025

Dated 29 OCT 2025

Subject:- Authorization of Officer In-Charge/Link Officer In-Charge (Central).

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The DDO, Accounts Branch, (Central), Tis Hazari Courts, Delhi.
5. The AO(J)/Branch In-Charge, all branches of (Central) Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQS)
Delhi